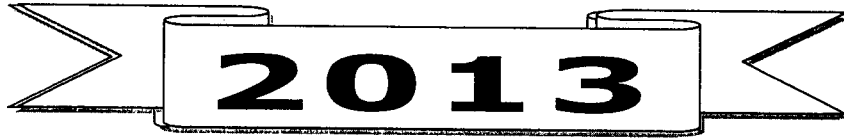


PROVISIONAL HOLIDAY LIST

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram
and Arunachal Pradesh)



(National year 1934-1935 Saka)

IN RESPECT OF THE AIZAWL BENCH AT AIZAWL

	January					February					March				
Sun		6	13	20	27		3	10	17	24	31	3	10	17	24
Mon		7	14	21	28		4	11	18	25		4	11	18	25
Tue	1	8	15	22	29		5	12	19	26		5	12	19	26
Wed	2	9	16	23	30		6	13	20	27		6	13	20	27
Thu	3	10	17	24	31		7	14	21	28		7	14	21	28
Fri	4	11	18	25		1	8	15	22		1	8	15	22	29
Sat	5	12	19	26		2	9	16	23		2	9	16	23	30
	April					May					June				
Sun		7	14	21	28		5	12	19	26	30	2	9	16	23
Mon	1	8	15	22	29		6	13	20	27		3	10	17	24
Tue	2	9	16	23	30		7	14	21	28		4	11	18	25
Wed	3	10	17	24		1	8	15	22	29		5	12	19	26
Thu	4	11	18	25		2	9	16	23	30		6	13	20	27
Fri	5	12	19	26		3	10	17	24	31		7	14	21	28
Sat	6	13	20	27		4	11	18	25		1	8	15	22	29
	July					August					September				
Sun		7	14	21	28		4	11	18	25	1	8	15	22	29
Mon	1	8	15	22	29		5	12	19	26	2	9	16	23	30
Tue	2	9	16	23	30		6	13	20	27	3	10	17	24	
Wed	3	10	17	24	31		7	14	21	28	4	11	18	25	
Thu	4	11	18	25		1	8	15	22	29	5	12	19	26	
Fri	5	12	19	26		2	9	16	23	30	6	13	20	27	
Sat	6	13	20	27		3	10	17	24	31	7	14	21	28	
	October					November					December				
Sun		6	13	20	27		3	10	17	24	1	8	15	22	29
Mon		7	14	21	28		4	11	18	25	2	9	16	23	30
Tue	1	8	15	22	29		5	12	19	26	3	10	17	24	31
Wed	2	9	16	23	30		6	13	20	27	4	11	18	25	
Thu	3	10	17	24	31		7	14	21	28	5	12	19	26	
Fri	4	11	18	25		1	8	15	22	29	6	13	20	27	
Sat	5	12	19	26		2	9	16	23	30	7	14	21	28	

■ **HOLIDAY**

Total Court Working Days : 215 days

N.B. The following Saturdays may be declared as Court Working Days: 30th March (5th Saturday), 20th April (3rd Saturday), 4th May (1st Saturday), 17th August (3rd Saturday), 31st August (5th Saturday).

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-16/2012/432/ RG. Dated, Guwahati, the 19th November, 2012.

LIST OF HOLIDAYS DURING THE YEAR 2013 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF MIZORAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2013 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Festival</i>	-	<i>1st to 5th January</i>	-	<i>Tuesday to Saturday</i>	-	<i>5 days</i>
<i>Missionary Day</i>	-	<i>11th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Milad-un-Nabi</i>	-	<i>25th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Mizoram State Day</i>	-	<i>20th February</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>1st March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>27th March</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>28th to 30th March</i>	-	<i>Thursday to Saturday</i>	-	<i>3 days</i>
<i>Easter Monday</i>	-	<i>1st April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Mahabir Jayanti</i>	-	<i>24th April</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Y.M.A. Day</i>	-	<i>15th June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>M.H.I.P. Day</i>	-	<i>6th July</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Id-ul-Fitre</i>	-	<i>9th August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>28th August</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Id-ul-Zuha</i>	-	<i>16th October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>14th November</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Christmas Day/Festival</i>	-	<i>20th to 27th December</i>	-	<i>Friday to Friday</i>	-	<i>8 days</i>
<i>New Year's Eve</i>	-	<i>31st December</i>	-	<i>Tuesday</i>	-	<i>1 day</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.


REGISTRAR (JUDICIAL)

19.11.12

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-16/2012/433/ RC. Dated, Guwahati, the 19th November, 2012.

LIST OF HOLIDAYS DURING THE YEAR 2013 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF MIZORAM

The Gauhati High Court is pleased to declare the following days to be observed as closed holidays during the year 2013 in all Criminal Courts in Mizoram Sub-ordinate to the Gauhati High Court.

<i>New Year Festival</i>	-	<i>1st to 5th January</i>	-	<i>Tuesday to Saturday</i>	-	<i>5 days</i>
<i>Missionary Day</i>	-	<i>11th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Milad-un-Nabi</i>	-	<i>25th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Mizoram State Day</i>	-	<i>20th February</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>1st March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>27th March</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>28th to 30th March</i>	-	<i>Thursday to Saturday</i>	-	<i>3 days</i>
<i>Easter Monday</i>	-	<i>1st April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Mahabir Jayanti</i>	-	<i>24th April</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Y.M.A. Day</i>	-	<i>15th June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>M.H.I.P. Day</i>	-	<i>6th July</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Id-Ul-Fitre</i>	-	<i>9th August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>28th August</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Id-ul-Zuha</i>	-	<i>16th October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>14th November</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Christmas Day/Festival</i>	-	<i>20th to 27th December</i>	-	<i>Friday to Friday</i>	-	<i>8 days</i>
<i>New Year's Eve</i>	-	<i>31st December</i>	-	<i>Tuesday</i>	-	<i>1 day</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.


REGISTRAR (JUDICIAL)

29.11.12